

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 7621 of 2020

Ragini Kumari @ Rubina and another --- --- Petitioners
Versus
The State of Jharkhand --- --- Opp. Party

CORAM: HON'BLE MR. JUSTICE APARESH KUMAR SINGH

For the Petitioner: Mr. Jitendra Shankar Singh, Ashutosh Pd. Joshi, Advocates
For the State: Mr. Sanjay Kr. Srivastava, A.P.P.

04/ 17.04.2021 A supplementary affidavit has been filed on behalf of the petitioners on
16.04.2021. However, the same has not yet been placed on record. Office to
place it on record before the next date.

Matter be listed on next Friday.

(Aparesh Kumar Singh, J)

Ranjeet/